

(A)

10

OA-10/2001

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Count vs not  
billed  
Patra  
20/4

Bench

Order D.P. 14.3.2001  
Mr. K. Kanungo learned counsel for  
Name of Res. No. 4 may be  
reflected in the ~~OA~~ cause list.  
4 weeks time allowed to file  
counter. Adjud. to 23.4. 2001.

S. J. M.  
Vice-Chairman  
J. H. P.  
(Member)

ORDER DATED 23.4.2001.

Heard Shri P. R. J. Dash, learned counsel for the applicant, Shri S. B. Jena, learned ASC appearing for the Union of India, Shri K. C. Mohanty, learned Govt. Advocate appearing for the State of Orissa and Shri K. C. Kanungo, learned counsel for private Respondent No. 4. It is submitted by learned counsel for the applicant that the applicant has already joined his new place of posting at Bolangir and as such he does not want to pursue this OA. In view of this after hearing learned counsel for both sides, the O.A. is disposed of as not being pressed.

1. S. J. M.  
Vice-Chairman  
23.4.2001

Copy of order  
dtd. 23/4/2001 issued  
to the counsel for  
both sides.

P. J.  
S. D.

26/4/2001